

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS SHRI KAMAL NATH : (a) Yes, Sir.

(b) Based on the results of National Water Quality Monitoring data, 13 heavily polluted and 26 medium polluted river stretches have been identified.

(c) Government had launched the Ganga Action Plan in 1985 and the Yamuna Action Plan in 1992 to clean the polluted stretches of the river Ganga & Yamuna. Schemes are also under formulation for cleaning the polluted stretches of other major rivers in the country as part of the proposed National River Action Plan, which is in the final stages of formulation, in consultation with the State Governments.

FCI Godowns

*79. SHRI RAJVEER SINGH:
DR. LAL BAHADUR RAWAL:

Will the Minister of FOOD be pleased to state:

(a) the number of theft cases reported from the godowns of the Food Corporation of India during 1992-93;

(b) the loss suffered by F.C.I. as a result thereof;

(c) the measures adopted by the Government to check these thefts; and

(d) the action taken against the guilty officers?

THE MINISTERS OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) 25

(b) Approx. Rs. 8.15 lakhs.

(c) FCI watch & ward staff, State Armed Police and Central Industrial Security Force are deployed to guard the FCI godowns keeping in view the storage capacity and prevailing local conditions. Regular checks of outgoing and in-coming vehicles are done to tally stores with gatepasses. A procedure for locking, sealing and opening of godowns has been laid down, physical verification of stocks and surprise inspections of godowns are also conducted on regular basis.

(d) The theft cases are normally referred to the police authorities for investigation and prosecutions are launched wherever necessary. In addition to that, departmental action is taken against the delinquents.

Stock Limits of Oil Seeds

*80. SHRI D.VENKATESWARA
RAO :

SHRI BOLLA BULLI RAMAIAH:
Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state.

(a) whether the Government have allowed fifty eight per cent reduction in the stock limits of oil seeds with the traders;

(b) if so, the objective behind prescribing such a limit;

(c) whether the Government propose to introduce such restrictions on other agricultural produce also; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY) : (a) and (b) : Government have allowed 50% reduction in the stock limits of oilseeds with traders with effect from 25-9-93 with the objective of contain the prices of edible oil seeds and edible oils.

(c) and (d) : The stock limits of essential commodities including agriculture produce are reviewed on regular basis. As and when the need arise, the Government will take a view on the introduction of restrictions on essential commodities.

Nutrition Panel

611. SHRI SHRAVAN KUMAR PATEL: Will the **MINISTER OF HUMAN RESOURCE DEVELOPMENT** be pleased to state:

(a) whether a National Nutrition Panel to ensure minimum nutrition supplies to all children upto six years has been set up under the Chairmanship of Prime Minister;

(b) if so, the estimated number of children forming the focus group of this panel; and

(c) the criteria fixed for identification of beneficiaries to the scheme and the details of its modus operandi?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) SHRIMATI BASAVARAJESWARI: (a) The proposal to constitute National Nutrition Council in the Planning Commission is under consideration of the Planning Commission at present. As envisaged under National Nutrition Policy (NNP), this Council will be the highest body for overseeing the implementation of the NNP.

(b) and (c): The National Nutrition Policy addresses itself to population suffering from various degree of under-nutrition and malnutrition. The Policy contains a comprehensive approach to tackle the problems of malnutrition and under-nutrition in the country through a set of direct interventions and indirect policy instruments involving long term institutional and structural changes. The direct interventions identified are expanding the Social Safety Net, Fortification of essential foods, popularisation of low cost nutritious food and Control of Micro-Nutrient deficiencies amongst vulnerable groups. The indirect policy instruments are mainly aimed at providing food security, improving the dietary pattern through production and demonstration, improving the purchasing power and Public Distribution System, improving the status of women, ensuring enhanced community participation and developing the nutritional surveillance system.

It may be mentioned that the beneficiaries will actually get covered